Vayudoot service in Orissa

- 1941. SHRI SANTOSH KU-MAR SAHU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) what are the names of districts covered by Vayudoot services in Orissa so far and the stations likely to be siglinked by Vayudoot till the end of the Seventh Five Year Plan:
- (b) the services discontinued in that State due to repairing of runways; and
- (c) what is the criteria adopted for airlinking various places by Vayudoot and how much profit has been carned by Vayudoot during 1988-89?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL **AVIATION TOURISM** AND (SHRI SHIVRAJ PATIL): (a) Vayudoot is at present operating to Bhubaneshwar, Jeypore and Rourkela in the State of Orissa. Subject to availability of aircraft capacity, development of infraseconomic viability tructure and of operations. Vayudoot has plans to airlink Gopalpur and Jharsaguda also in the State of Orissa during the current plan period.

- (b) Vayudoot operation to Rourkela has been discontinued temporarily due to runway repairs.
- (c) The criteria adopted for selecting new stations for airlinking by Vayudoot are;
- (i) Economic availability of operations;
 - (ii) Geographical terrain;
- (iii) Tourism and industrial potential;
- (iv) Availability of infrastructural facilities;
- (v) Potential to feed services on major routes; and

(vi) Affinity of the new station with the base.

Vayudoot has not made any profits during the year 1988-89.

Service conditions of [TDC employees

- 1942. SHRI GURUDAS DAS GUPTA: Will the Minister of CIVIL AVIATION AND TOU-RISM be pleased to state:
- (a) whether it is a fact that Wage, fringe benefits and other conditions of service etc. have been due for revision in respect of ITDC employees on Industrial D.A. pattern w.e.f. July, 1986;
- (b) if so, what are the details of the employees, scales and designation-wise with the job-description of each who are likely to be benefited out of the said wage-revision etc. in each unit of ITDC while indicating the wage-bill and total turnover, net profit/loss of each unit during 1986-87 to 1988-89;
- (c) whether any budget provision has been made for revision of wages etc. and payment thereof to the employees in each unit, if so, the unit-wise break-up to this effect during the last three years; and
- (d) how far this wage-revision would have any effect on the paying capacity of the corporation if all the employees are allowed the benefit of the recommendations of High Powered Pay Committee vis-a-vis Industrial D.A. pattern?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) The Wage, fringe benefits and other conditions of service etc. which form a part of Wage Agreements are due for revision w.e.f. July, 1986 in respect of employees of Hotel and Catering Establishments of ITDC who are on Industrial D.A. Pattern.